

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-975/(ND)/2018

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MR. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2019.**

**NAME OF THE COMPANY: M/s. Sapan Mohan Garg (HUF) V/s. Wianxx
Implex Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present:	Ms. Varsha Banerjee, Ms. Juhi Bhambhani, Advocates for the Petitioner		

ORDER

It is brought to the notice of the Tribunal by the petitioner that order has been passed by the Hon'ble NCLAT in CA (AT) Insolvency and Bankruptcy No. 83/2019 dated 30.01.2019 that in the order passed by this Tribunal on 2.01.2019 has been set aside and specific directions have also been issued to this Tribunal. The close action would be taken into consideration the directions given by the Hon'ble NCLAT the proceedings in this petition stands closed.

Let the matter not be listed any further.

-Sd-

(Dr. V.K. Subburaj)
Member (T)

-Sd-

(Mr. R. Varadharajan)
Member (J)